

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/369(KB)2020
IA(I.B.C)/926(KB)2024, IA(I.B.C)/765(KB)2023, IVN.P (IBC)/12(KB)2023, IA(I.B.C)/931(KB)2024,
IA(I.B.C)/799(KB)2023, IA(I.B.C)/598(KB)2023, IVN.P (IBC)/9(KB)2024, IA(I.B.C)/541(KB)2023,
IA(I.B.C)/1401(KB)2022, IVN.P (IBC)/35(KB)2023, IA(I.B.C)/839(KB)2023, IA(I.B.C)/1685(KB)2022,
IVN.P (IBC)/18(KB)2022, IVN.P (IBC)/11(KB)2024, IVN.P (IBC)/24(KB)2022, IA(I.B.C)/673(KB)2023,
IVN.P (IBC)/25(KB)2022, IA(I.B.C)/332(KB)2024, IA(I.B.C)/573(KB)2023, IA(I.B.C)/1179(KB)2022,
IVN.P (IBC)/40(KB)2023, IVN.P (IBC)/31(KB)2023, IVN.P (IBC)/32(KB)2023, IA(I.B.C)/639(KB)2023,
IVN.P (IBC)/33(KB)2023, IVN.P (IBC)/30(KB)2023, IA(I.B.C)/539(KB)2023, IA(I.B.C)/1647(KB)2023,
IA(I.B.C)/572(KB)2023, IA(I.B.C)/540(KB)2023, IA(I.B.C)/968(KB)2023, IA(I.B.C)/545(KB)2023,
IA(I.B.C)/576(KB)2023, IA(I.B.C)/1060(KB)2023, CONT.A. (IBC)/4(KB)2023, CONT.A. (IBC)/3(KB)2023,
IA(I.B.C)/711(KB)2023, IVN.P (IBC)/28(KB)2022, IVN.P (IBC)/26(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	DBS BANK LTD. VS HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. Sakya Sen, Adv.] For Committee of Creditors

Mr. Deepanjan Dutta Roy, Adv.

Mr. Yugal Jain, Adv.

Ms. Sanjana Jha, Adv.

Mr. Abhrajit Mitra, Sr. Adv.] For Resolution Professional

Mr. Jishnu Choudhury, Adv.

Mr. Vivram Wadehra, Adv.

Mr. Pathik Choudhury, Adv.

Ms. Jhuma Sen, Adv.] For Applicant in IA/639/2023

Mr. Dinesh Vishwakarma, Adv.

Mr. Joydip Kar, Sr. Adv.] For Applicant in AGI

Mr. Mainak Bose, Adv.

Mr. Sanjeev Sharma, Adv.

Mr. Dwaipayan Basu Mallick, Adv.

Mrs. Sanya Sud, Adv.

Ms. Vaishali Gayal, Adv.

Ms. Sweta Chakraborty, Adv.

Mr. Joy Saha, Sr. Adv.] In IVNP/40/2023
Mr. Shaunak Mitra, Adv.
Mr. Avik Banerjee, Adv.
Mr. Aman Agarwal, Adv.
Ms. Tanish Ganeriwala, Adv.
Ms. Mayuri Ghosh, Adv.
Mr. A. Kr. Rai, Adv.

Mr. Jishnu Saha, Sr. Adv.] For Petitioners in IA/673/2023
Mr. Utsav Doshi, Adv.
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Ms. Akshita Bohra, Adv.
Mr. Ishan Agarwal, Adv.
Mr. Ashutosh Mishra, Adv.

Mr. Yadunath Bhargavan, Adv.] For Petitioner in IA/931/2024
Mr. Akshay, Adv.
Ms. Shreya Goenka, Adv.
Mr. Kumarjeet Sharma, Adv.

Mr. Jishnu Saha, Sr. Adv.] For Applicant in IA/926/2024
Mr. Utsav Trivedi, Adv.
Mr. Prithwish Roy Chowdhury, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post the IA 926 of 2024, IA 673 of 2023 & IVN.P(IBC)/40(KB)2023 for continuation of arguments on **25.06.2024** at 3:30PM.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)